

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

CORAM:

C.P No. 25(ND)/2017
C. A No.


SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

NAME OF THE COMPANY : M/S. Smt. Saroj Devi Sharm *pl check*
V/s.
M/s. Premia Projects Ltd.

SECTION OF THE COMPANIES ACT: 213

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MANISH RAJ	Company prosecutor	For. Roc delhi.	

ORDER

Learned counsel for the petitioner is present. Learned counsel representing the Registrar of Companies ask for some more time to file reply to the petition. Two weeks' time is granted to file the reply with a copy in advance to be given to the learned counsel for the petitioner.

The matter is posted for further hearing on 17.05.2017.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017